

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 3006
TO BE ANSWERED ON 20/12/2024

FUND ALLOCATION AND EXPENDITURE UNDER MGNREGS

3006 DR. JOHN BRITTAS:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the allocation of funds under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and actual expenditure during last five years, year-wise;
- (b) the total number of registered workers, person days of work done and active workers during last five years, year-wise and State-wise;
- (c) the details of registered workers whose names were deleted from MGNREGS during last five years, year-wise and State-wise;
- (d) the total number of registered workers found ineligible to date for Aadhaar Based Payment System (ABPS) and reasons for their ineligibility; and
- (e) whether wages being paid to beneficiaries are at par with minimum wages for corresponding works?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): For the financial year 2024-25, budget allocation of Rs. 86,000 crores have been made at Budget Estimate (BE) stage, which is the highest ever allocation under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), at the Budget Estimate (BE) stage since inception. Details of funds allocation at the Budget Estimate stage, Revised Estimate stage and fund released under Mahatma Gandhi NREGS during the last five financial years and current financial year 2024-25 (as on 12.12.2024) are given below:

Details of fund allocation at the Budget Estimate stage, Revised Estimate stage and fund released under Mahatma Gandhi NREGS during the last five financial years and current financial year 2024-25 (as on 16.12.2024). (Rs. in crore)			
Financial Year	Budget Estimate	Revised Estimate	Release
2019-20	60,000.00	71,001.81	71,687.71
2020-21	61,500.00	1,11,500.00	1,11,170.86
2021-22	73,000.00	98,000.00	98,467.84
2022-23	73,000.00	89,400.00	90,810.99
2023-24	60,000.00	86,000.00	89,268.30
2024-25 (As on 16.12.2024)	86,000.00	--	78,143.06

(b): State/Union Territory-wise details of number of registered workers, persondays generated and active workers under Mahatma Gandhi NREGS during the last five financial years are given in **Annexure-I**.

(c): Financial year-wise and State/UT-wise details of workers involved in the deleted job cards under Mahatma Gandhi NREGS during the last five financial years are given in **Annexure-II**.

(d): As on date, Aadhaar numbers of more than 99.48% active workers have been seeded in NREGASoft. In the current financial year, more than 97% of wage payment have been made through APBS. In order to ensure that 100% workers get their payment without any delay through APBS, Ministry regularly reviews the position with Banks, State Governments and other stakeholders.

(e): Section 6(1) of Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, provides that the Central Government may, by notification, specify the wage rate for unskilled work for its beneficiaries. Accordingly, the Ministry of Rural Development notifies Mahatma Gandhi NREGA wage rate for every financial year for States/UTs. To compensate the Mahatma Gandhi NREGA workers against inflation, the Ministry of Rural Development revises the wage rate every financial year based on change in Consumer Price Index for Agricultural Labour (CPI-AL).

Annexure referred in reply to part (b) of Rajya Sabha Unstarred Question No. 3006 dated 20.12.2024.

State/Union Territory-wise details of the number of registered workers under Mahatma Gandhi NREGS during the last five financial years.						
Sl. No.	State/UTs	Number of registered workers (in lakh)				
		2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	2.66	9.87	4.92	4.31	5.47
2	Arunachal Pradesh	0.29	0.40	0.48	0.33	0.33
3	Assam	8.88	14.01	12.18	12.67	4.52
4	Bihar	16.96	30.40	31.85	14.30	11.86
5	Chhattisgarh	5.09	12.64	4.89	3.35	3.02
6	Goa	0.00	0.01	0.01	0.01	0.00
7	Gujarat	3.92	9.86	4.34	3.26	3.02
8	Haryana	0.96	2.73	1.24	0.74	1.25
9	Himachal Pradesh	0.85	1.99	1.99	0.85	0.94
10	Jammu And Kashmir	1.49	2.70	1.65	1.11	0.75
11	Jharkhand	5.11	19.45	5.53	5.78	10.00
12	Karnataka	7.86	17.33	12.11	8.68	5.78
13	Kerala	2.27	4.50	3.47	1.84	1.50
14	Ladakh	0.03	0.03	0.02	0.03	0.02
15	Madhya Pradesh	10.81	32.41	16.68	11.12	8.90
16	Maharashtra	6.05	17.22	34.01	8.74	13.60
17	Manipur	0.35	0.88	0.35	0.32	0.53
18	Meghalaya	0.68	0.64	0.51	0.49	0.60
19	Mizoram	0.16	0.24	0.11	0.11	0.13
20	Nagaland	0.46	0.21	0.17	0.33	0.27
21	Odisha	10.80	19.99	8.51	6.92	6.04
22	Punjab	2.32	3.37	1.14	1.48	1.32
23	Rajasthan	9.83	26.04	10.36	5.93	6.54
24	Sikkim	0.05	0.08	0.05	0.05	0.05
25	Tamil Nadu	3.37	8.74	5.56	3.87	4.37
26	Telangana	1.59	5.11	1.96	1.62	2.65
27	Tripura	0.41	0.59	0.64	0.58	0.48
28	Uttar Pradesh	13.19	57.85	24.71	11.35	8.43
29	Uttarakhand	1.04	2.76	0.88	0.59	0.57
30	West Bengal	9.64	32.55	16.21	4.06	0.14
31	Andaman and Nicobar	0.01	0.02	0.01	0.01	0.01
32	Dadra and Nagar Haveli and Daman and Diu	0.00	0.00	0.07	0.00	0.01
33	Lakshadweep	0.00	0.00	0.00	0.00	0.00
34	Puducherry	0.04	0.08	0.03	0.02	0.08
	Total	127.18	334.69	206.62	114.88	103.17

(As per NREGASoft)

State/Union Territory-wise details of persondays generated under Mahatma Gandhi NREGS during the last five financial years.

Sl. No.	State/UTs	Persondays generated (in lakh)				
		2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	2001.73	2585.84	2414.79	2395.36	2554.92
2	Arunachal Pradesh	85.97	127.97	158.69	151.17	160.96
3	Assam	623.06	911.53	915.85	788.00	874.72
4	Bihar	1406.81	2261.26	1802.75	2364.55	2205.21
5	Chhattisgarh	1361.75	1840.90	1692.26	1325.09	1276.63
6	Goa	0.34	1.10	0.95	0.94	0.43
7	Gujarat	353.69	482.29	568.01	466.41	492.76
8	Haryana	91.19	179.62	146.39	96.51	123.17
9	Himachal Pradesh	259.19	336.19	370.94	307.89	344.31
10	Jammu And Kashmir	313.41	407.01	406.18	308.77	374.76
11	Jharkhand	641.95	1176.08	1132.20	914.90	1097.16
12	Karnataka	1118.63	1480.27	1632.10	1258.25	1384.90
13	Kerala	802.30	1023.00	1059.66	965.78	994.59
14	Ladakh	19.03	21.30	19.27	19.56	20.24
15	Madhya Pradesh	1929.02	3417.88	2998.50	2259.80	1995.85
16	Maharashtra	629.58	679.35	825.30	787.99	1160.15
17	Manipur	234.07	330.52	303.31	74.62	148.56
18	Meghalaya	370.22	383.70	393.63	289.22	325.20
19	Mizoram	192.08	198.64	200.76	202.33	204.07
20	Nagaland	138.48	180.11	192.58	196.83	178.73
21	Odisha	1113.89	2080.75	1977.63	1852.73	1828.34
22	Punjab	235.25	376.75	331.43	321.18	350.80
23	Rajasthan	3286.42	4605.35	4242.67	3571.46	3751.60
24	Sikkim	29.47	37.34	34.34	32.47	34.33
25	Tamil Nadu	2485.10	3339.46	3457.26	3346.55	4087.02
26	Telangana	1071.14	1579.53	1457.93	1218.67	1208.58
27	Tripura	344.02	437.22	426.18	334.55	370.49
28	Uttar Pradesh	2443.23	3930.60	3255.75	3115.16	3452.73
29	Uttarakhand	206.10	303.60	243.18	206.46	196.91
30	West Bengal	2722.81	4140.17	3642.26	378.75	1.65
31	Andaman And Nicobar	2.21	2.61	1.13	1.29	1.24
	Dadra and Nagar Haveli and					
32	Daman and Diu	0.00	0.00	0.00	0.00	0.41
33	Lakshadweep	0.04	0.02	0.01	0.05	0.04
34	Puducherry	7.65	10.57	6.15	8.30	21.89
	Total	26,519.84	38,868.52	36,310.04	29,561.57	31,223.35

(As per NREGASoft)

State/Union Territory-wise details of active workers under Mahatma Gandhi NREGS during the last five financial years.

Sl. No.	State/UTs	*Active workers (in lakh)				
		2019-20	2020-21	2021-22	2022-23	2023-24
1	Andaman And Nicobar	0.11	0.11	0.11	0.11	0.11
2	Andhra Pradesh	96.11	96.09	96.09	96.01	96.01
3	Arunachal Pradesh	3.47	3.47	3.47	3.47	3.47
4	Assam	53.58	53.58	53.58	53.58	53.58
5	Bihar	91.47	91.47	91.47	91.46	91.46
6	Chhattisgarh	61.38	61.38	61.38	61.38	61.38
7	Dn Haveli And Dd	0.07	0.07	0.07	0.07	0.07
8	Goa	0.07	0.07	0.07	0.07	0.07
9	Gujarat	25.57	25.57	25.57	25.57	25.57
10	Haryana	8.81	8.81	8.81	8.81	8.81
11	Himachal Pradesh	14.11	14.11	14.11	14.11	14.11
12	Jammu And Kashmir	15.33	14.90	14.90	14.90	14.90
13	Jharkhand	38.69	38.69	38.68	38.68	38.68
14	Karnataka	81.80	81.80	81.80	81.80	81.78
15	Kerala	24.56	24.56	24.56	24.56	24.56
16	Ladakh	0.39	0.39	0.39	0.39	0.39
17	Lakshadweep	0.00	0.00	0.00	0.00	0.00
18	Madhya Pradesh	100.39	100.38	100.38	100.32	100.32
19	Maharashtra	73.93	73.93	73.93	73.93	73.93
20	Manipur	6.88	6.88	6.88	6.88	6.88
21	Meghalaya	8.54	8.54	8.54	8.54	8.54
22	Mizoram	2.18	2.18	2.18	2.18	2.18
23	Nagaland	5.91	5.91	5.91	5.91	5.91
24	Odisha	68.12	68.12	68.12	68.12	68.12
25	Puducherry	0.70	0.70	0.70	0.70	0.70
26	Punjab	15.02	15.02	15.02	15.01	15.01
27	Rajasthan	122.95	122.95	122.94	122.93	122.84
28	Sikkim	0.94	0.94	0.94	0.94	0.94
29	Tamil Nadu	90.99	90.99	90.99	90.99	90.99
30	Telangana	55.80	58.60	58.60	58.60	58.60
31	Tripura	10.38	10.38	10.38	10.38	10.38
32	Uttar Pradesh	130.96	130.95	130.93	130.93	130.83
33	Uttarakhand	10.38	9.78	10.38	10.38	10.38
34	West Bengal	104.38	104.38	104.38	104.37	104.37
	Total	1,323.97	1,325.70	1,326.26	1,326.08	1,325.87

(As per NREGASoft)

*Active workers: Any individuals of households who have worked any one day in either the last three financial years or in the current financial year.

Annexure referred in reply to part (c) of Rajya Sabha Unstarred Question No. 3006 dated 20.12.2024.

Financial year-wise and State/UT-wise details of number of workers involved in the deleted job cards under Mahatma Gandhi NREGS during the last five financial years.

Sl. No.	State/UTs	Number of workers involved in deleted Jobcards				
		2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	211267	181014	618582	7570300	1098928
2	Arunachal Pradesh	28621	23422	35053	35198	58838
3	Assam	227280	268490	345888	648247	797239
4	Bihar	147381	267823	2002521	8970390	3180199
5	Chhattisgarh	501629	639811	540686	1228676	1397842
6	Goa	2	14	22	24	34
7	Gujarat	154654	435435	143195	562325	977060
8	Haryana	14281	30479	17030	18037	18961
9	Himachal Pradesh	18855	34197	45819	79394	77846
10	Jammu And Kashmir	92619	255607	112814	108655	212746
11	Jharkhand	109445	182473	462360	2043471	655886
12	Karnataka	123550	57101	250665	863256	550386
13	Kerala	49287	55289	72189	352269	540608
14	Ladakh	2480	3303	2686	7208	3218
15	Madhya Pradesh	1813001	3823679	4540607	1481588	2703089
16	Maharashtra	98526	210868	229270	430496	228535
17	Manipur	29830	64315	54240	92422	127955
18	Meghalaya	34042	31556	20707	20632	118581
19	Mizoram	31245	35061	20414	10552	15545
20	Nagaland	41988	4934	7630	16656	21868
21	Odisha	441314	1097748	2605164	7796251	1502395
22	Punjab	35200	33095	128296	600146	128191
23	Rajasthan	537168	818142	793487	3056351	2155195
24	Sikkim	3638	3122	4623	4587	8820
25	Tamil Nadu	121125	417563	440825	828875	1705019
26	Telangana	11135	129577	61278	1735474	303072
27	Tripura	29185	35817	29874	38796	106188
28	Uttar Pradesh	202170	398502	1098095	8040175	5612495
29	Uttarakhand	18523	48363	66235	363365	125687
30	West Bengal	93725	130301	157309	8343508	603653
31	Andaman and Nicobar	3394	3324	909	324	191
32	Dadra and Nagar Haveli and Daman and Diu	0	0	0	0	145
33	Lakshadweep	2	2	11	63	86
34	Puducherry	683	1374	1865	49696	2051
	Total	52,27,245	97,21,801	1,49,10,349	5,53,97,407	2,50,38,552

(As per NREGASoft)
